

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. *100 (20th Position)
TO BE ANSWERED ON 08-02-2018

Swachh Bharat Mission (Gramin)

***100. PROF. RICHARD HAY:
SHRI GEORGE BAKER:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the salient features of the Swachh Bharat Mission (Gramin) along with its present status including the details of the funds sanctioned, allocated and utilized under this Mission across the country, State/UT-wise including Kerala;
- (b) the details of the targets set and achievements made under the Mission;
- (c) the number of Key Resource Centres (KRCs) identified under this Mission since its inception across the country, State/UT-wise;
- (d) whether these KRCs have played an important role in achieving the objectives of the Mission and if so, the details thereof; and
- (e) whether the Government proposes to identify some more KRCs across the country, if so, the details thereof and the time by which they are likely to be identified, State/UT-wise?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SUSHREE UMA BHARATI)**

(a) to (e) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *100 for 08.02.2018

(a) and (b) The Swachh Bharat Mission (Gramin) (SBM (G)) was launched on 2nd October, 2014 with the aim to attain Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Flexibility to States is being provided. There is focus on capacity building. Since the launch of Swachh Bharat Mission (Gramin) on 2nd October, 2014, **611.01 lakh** toilets have already been constructed under SBM(G) as on **05.02.2018**. Sanitation Coverage, which was **38.7%** on **2.10.2014**, has increased to **77.52%** on **05.02.2018**. **312 Districts, 2803 Blocks, 1,39,386 GPs and 3,16,670 Villages** have been declared Open Defecation Free (ODF) as on **05.02.2018**. In addition, **11 States/UT** namely **Sikkim, Himachal Pradesh, Kerala, Uttarakhand, Haryana, Gujarat, Chandigarh, Daman and Diu, Arunachal Pradesh, Chhattisgarh and Meghalaya** have also been declared ODF. State/UT-wise, central share released and utilized under SBM(G) during last 3 years and current year is placed at Annexure-1.

(c) and (d) 36 Key Resource Centres (KRCs) have been empaneled by the Ministry for providing Capacity Building support to the States. Guidelines for the KRCs were also revised. All the KRC's have been oriented and a training module (termed as Community Approaches to Sanitation (CAS) Module) has also been developed and provided for conducting and scaling up the capacity building programme in respective States.

The training module consists of five documents that includes; one-day training module for senior level managers, two-day training module for mid-level managers, five-day training module for community facilitators/motivators, three-day training of trainers (TOT) module for trainers and a facilitators' guide for conducting the training programmes using these modules.

The KRCs are actively being engaged by the States for providing grassroots trainings to districts / Block Officials / Swachhagrahi etc.

(e) This will depend upon requirements expressed by States and the evolving national priorities of the Mission.

Annexure-1**Statement referred in part (b) of the reply to Lok Sabha Starred Question No.100 due for
reply on 08-02-2018**

State/UT-wise, Central share released and utilised under SBM(G) during last 3 years and current year upto 05.02.2018 (Rs. in Crore)								
State/UT	2014-15		2015-16		2016-17		2017-18	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	5.00	15.91
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.08	890.71	741.09
ARUNACHAL PRADESH	14.61	14.37	38.71	29.22	65.09	65.05	66.55	43.31
ASSAM	185.78	121.24	474.27	484.35	747.58	568.29	712.92	447.14
BIHAR	0.00	104.59	221.55	325.59	131.86	148.69	299.20	131.46
CHHATTISGARH	28.12	17.72	144.72	263.19	584.46	408.88	641.49	525.57
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	3.00	1.50
DAMAN & DIU							2.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.00	20.92
GUJARAT	156.07	157.46	478.22	575.90	751.23	626.23	252.94	337.02
HARYANA	5.93	61.52	32.76	72.27	68.79	34.61	0.00	31.72
HIMACHAL PRADESH	130.17	30.57	4.37	71.42	117.30	82.25	0.00	20.18
JAMMU & KASHMIR	103.08	4.66	4.05	66.92	59.51	53.16	147.82	72.68
JHARKHAND	23.05	75.73	97.32	262.77	455.46	423.44	669.60	321.15
KARNATAKA	312.54	441.03	450.77	444.21	419.56	399.53	749.38	553.27
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	0.00	6.20
MADHYA PRADESH	0.00	224.13	374.33	803.06	1210.77	1121.10	1340.45	640.87
MAHARASHTRA	236.11	258.18	567.45	644.49	528.94	616.11	755.33	440.02
MANIPUR	9.18	20.23	44.19	53.48	27.28	4.54	25.33	6.47
MEGHALAYA	0.00	38.13	35.65	56.13	75.70	41.13	52.30	74.96
MIZORAM	0.00	2.62	3.32	6.66	10.98	4.31	12.28	19.10
NAGALAND	20.87	1.33	10.83	28.10	64.12	44.12	35.13	5.15
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.29	437.44	313.52
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	10.00	5.02
PUNJAB	0.00	8.15	38.70	59.34	197.02	73.26	132.61	35.70
RAJASTHAN	271.57	312.39	938.73	1287.23	777.30	1065.63	491.65	776.00
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	1.21	0.84
TAMIL NADU	205.12	138.09	78.94	560.44	537.02	506.17	514.14	570.17
TELANGANA	105.62	46.55	128.39	157.53	135.72	174.02	262.03	326.50
TRIPURA	50.65	16.91	38.89	52.89	24.98	20.03	0.00	13.48
UTTAR PRADESH	237.99	257.43	565.39	571.91	1153.33	1132.21	1889.68	1758.64
UTTARAKHAND	40.52	43.80	49.37	71.67	348.05	149.55	132.03	148.64
WEST BENGAL	371.52	469.16	712.92	904.79	655.50	838.60	492.77	394.31
	2730.30	3094.53	6362.96	9370.47	10559.58	10027.48	11024.99	8799.49